GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2414 ANSWERED ON 5TH MARCH, 2020

ROAD ACCIDENTS

2414. SHRI RAVNEET SINGH BITTU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that India has recorded the highest number of road accident deaths amongst 200 countries as per a recent World Road Statistics report;
- (b) if so, the details thereof along with number of road accidents in the country during the last two years, State/UT-wise;
- (c) whether the Government has taken any initiative or allocated/managed any funds through private participation for strengthening of road safety mechanism in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per World Road Statistics, 2018 report of Indian Road Federation, India ranks 1st in number of person killed in road accidents across the 199 countries.

As per available information, total number of road accidents and the persons killed in the country during the calendar year 2017 and 2018 are as under:-

Year	Total Accidents	Number of persons killed
2017	4,64,910	1,47,913
2018	4,67,044	1,51,417

The State/UTs wise of road accidents and persons killed in road accidents for the last two years are at **Annexure**.

(c) & (d) The Ministry of Road Transport & Highways has implemented scheme of setting of Institute of Driving Training and Research (IDTR) and Regional Driving Training Centre (RDTC). Under these schemes State Government, and/or any other agencies such as State Transport Undertakings, Transport Companies/ Associations, NGOs, Private Party / Automobile Associations/Vehicle Manufacturers' Association/Autonomous Body/Private

Vehicle Manufacturers authorized and recommended by the State Governments, in collaboration with the Government can send proposals. Besides, the Ministry also launched a scheme for setting up of Driving Training Centre (DTC) to provide quality training to commercial vehicle drivers, improve road and environment safety and strengthen overall mobility on roads. Any entity such as a State Undertaking/ NGO/ Trust/ Cooperative Society/ Vehicle Manufacturer/ Firm etc. i.e. any legal entity registered under a State or Central Government Law are eligible to apply under the scheme.

Further, the ministry also implements a scheme of financial assistance to NGOs for administering road safety advocacy programmes to create awareness about road safety.

ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO. 2414 FOR ANSWER ON $5^{\rm TH}$ MARCH, 2020 ASKED BY SHRI RAVNEET SINGH BITTU REGARDING "ROAD ACCIDENTS".

TOTAL NUMBER OF ROAD ACCIDENTS AND PERSONS KILLED IN ROAD ACCIDENTS 2017 & 2018

Sl. No.	States/UTs	Road Accidents		Persons killed	
		2017	2018	2017	2018
1	Andhra Pradesh	25727	24475	8060	7556
2	Arunachal Pradesh	241	277	110	175
3	Assam	7170	8248	2783	2966
4	Bihar	8855	9600	5554	6729
5	Chhattisgarh	13563	13864	4136	4592
6	Goa	3917	3709	328	262
7	Gujarat	19081	18769	7289	7996
8	Haryana	11258	11238	5120	5118
9	Himachal Pradesh	3114	3110	1203	1208
10	Jammu & Kashmir	5624	5978	926	984
11	Jharkhand	5198	5394	3256	3542
12	Karnataka	42542	41707	10609	10990
13	Kerala	38470	40181	4131	4303
14	Madhya Pradesh	53399	51397	10177	10706
15	Maharashtra	35853	35717	12264	13261
16	Manipur	578	601	136	134
17	Meghalaya	675	399	182	182
18	Mizoram	68	53	60	45
19	Nagaland	531	430	41	39
20	Odisha	10855	11262	4790	5315
21	Punjab	6273	6428	4463	4740
22	Rajasthan	22112	21743	10444	10320
23	Sikkim	196	180	78	85
24	Tamil Nadu	65562	63920	16157	12216
25	Telangana	22484	22230	6596	6603
26	Tripura	503	552	161	213
27	Uttarakhand	1603	1468	942	1047
28	Uttar Pradesh	38783	42568	20124	22256
29	West Bengal	11631	12705	5769	5711
30	A & N Islands	189	254	21	19
31	Chandigarh	342	316	107	98
32	Dadra & Nagar Haveli	67	80	43	54
33	Daman & Diu	79	76	36	35
34	Delhi	6673	6515	1584	1690
35	Lakshadweep	1	3	0	1
36	Puducherry	1693	1597	233	226
	Total	464910	467044	147913	151417